

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
SUPPLEMENTARY CAUSE LIST DATED **12.06.2023** (MONDAY)  
CHENNAI BENCH (VIRTUAL MODE)  
**10:30 AM**

In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and Hon'ble Ms. Shreesha Merla, Member (Technical)

For Judgement

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 246/2021 & IA No.515/2021	M/s K K Ropeways Ltd. Vs M/s Billion Smiles Hospitality Pvt. Ltd	Mr. R.S. Diwaagar	

Copy to:

By the order of Hon'ble Member (J)  
(Chennai Bench)

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